

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Udyog Bhavan, New Delhi-110011

Policy Circular No. 16 (RE-2010)/2009-2014 Dated, the 4th February, 2011

To
All Licensing Authorities.
All Custom Authorities.

Subject : Temporary suspension of Pre-shipment Inspection (PSI) Agencies listed under Appendix – 5 of the Handbook of Procedures Vol-I (Appendices and Aayat Niryat Forms) 2009-2014.

It is observed that the following Pre-Shipment Inspection (PSI) Agencies listed under Appendix – 5 of the Handbook of Procedures had issued wrong Preshipment-Inspection certificates. It has, therefore, been decided not to accept the PSI Certificates issued by these agencies. These agencies are :

Sr. No.	Sr. in Appendix 5	Name of the agency
1	43	Intertek International Ltd. P.O. Box No.802 10 Wallace Johnson Street, 2nd Floor Freetown, Sierra Leone Tel: 232 (0) 22 227198 Fax: 232 (0) 22 228620
2	95	Worldwide Logistic, Survey and Inspection(WLSI) Group and Affiliates, 18 Keyport Crescent, Glendenning, NSW 2761, Sydney (Australia), Tel: 61-412262272, 61-412209123, 61-2-97645884, Fax: 61-2-97645885 Email: info@wlsi.us

The Trade and Industry is hereby informed that certificates issued by these agencies will not be accepted by Customs till a final decision is taken in the matter. This issues with the approval of DGFT.

Sd/-
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